

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/113/2017

Dated: 14/12/2018

Between

B. Israel,
S/o. B. Avulaiah,
Aged 73 years,
Retd. Sr. Goods Guard,
Davit Street Purnanandam Pet,
Vijayawada – AP.

... Applicant

AND

1. Union of India rep. by
The Divisional Railway Manager,
South Central Railway,
Divisional Office,
Vijayawada – 520 001.
2. The Senior Divisional Personnel Officer,
South Central Railway,
Divisional Office,
Vijayawada – 520 001.
3. The Senior Divisional Financial Manager,
South Central Railway,
Divisional Office,
Vijayawada – 520 001.

... Respondents

Counsel for the Applicant : Mr. B. Rajesh Kumar
Counsel for the Respondents : Mrs. A.P. Lakshmi,
SC for Rlys

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Learned counsel for the respondents is present.

2. It is seen that learned counsel for the applicant has not been representing the case for a long time. It is posted under the caption 'For Dismissal' today. Even then, there is no appearance. Therefore, for lack of prosecution, the O.A. is dismissed. There shall be no order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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